HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

Subject: Process for filling up of posts of Civil Judges (Senior Division) by way of promotion from amongst Civil Judges (Junior Division) on adhoc basis.

ORDER

No.: 1367 of 2025/RG

Dated: /9 .09.2025

Hon'ble the Chief Justice has been pleased to constitute a committee comprising Hon'ble Mr. Justice Sanjay Parihar and Hon'ble Mr. Justice Shahzad Azeem to conduct the interview of eligible candidates, falling in the consideration zone for promotion to the post of Civil Judge (Senior Division), as per **Annexure-"A"** appended to this order, in terms of Rule 7 (c) of the Jammu & Kashmir and Ladakh Judicial Service Rules, 2025.

By Order.

No.: 61 788-99 /RG/GS

GS

Registrar General (Officiating) Dated: $\frac{1}{9}$.09.2025

Copy of the above forwarded to the:

- 1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
- 2. Secretary to Hon'ble Mr. Justice Sanjay Parihar;
- 3. Secretary to Hon'ble Mr. Justice Shahzad Azeem;

..... for kind information of their Lordships.

- 4. Registrar Judicial, High Court Wing, Jammu/Srinagar;
- 5. Registrar Computers (I.T), High Court of J&K and Ladakh, Srinagar; for information and necessary action.
- 6. All Principal District & Sessions Judges, UTs of J&K and Ladakh for information;
- 7. CPC, eCourts, High Court of J&K and Ladakh for information and with the request to get the same uploaded on the official website of the Hon'ble High Court.

8. Concerned Officers

..... for information and necessary compliance.

9. Incharge Library, High Court Wing Srinagar/Jammu for information and for keeping the record of the same.

10. Order File

Registrar General (Officiating)

		Annexure-A
S. No	Name of the Officer S/Shri	Present place of posting
1	Ms. Maleeka Sharma	2nd Additional Munsiff, Jammu
2	Ms. Ananta Raina	Munsiff, R.S Pura
3	Shabir Ahmad Malik	Munsif/ Additional Special Mobile Magistrate, Kralpora
4	Altaf Ahmad Mir	Principal Magistrate, JJB, Baramulla
5	Ms. Meera Bangotra	Munsiff, Hiranagar
6	Ms. Assma Choudhary	Principal Magistrate, JJB, Rajouri
7	Ms. Urvashi Raina	Munsiff, Udhampur
8	Anjeet Singh	Principal Magistrate, JJB, Doda
9	Ms. Suhasni Vasisatha	Munsiff, Majalta
10	Tarun Mahajan	Munsiff, Ramban
11	Rohit Sharma	1st Additional Munsiff/Fores Magistrate, Jammu
12	Ms. Rashi Verma	Munsiff/Addl. Special Mobile Magistrate Samba
13	Ms. Shilpa Dogra	Addl. Special Mobile Magistrate Ramban
14	Ms. Poonam Gupta	Addl. Spl. Mobile Magistrate, Billawar
15	Ms. Neena Thakur	DMM (T) Kathua
16	Ms. Shayesta Nazir	City Munsiff, Srinagar
17	Shahber Ayaz	Principal Magistrate, JJB, Budgam
18	Ms. Bazila Bashir	Principal Magistrate, JJB, Shopian
19	Ms. Danishta Shafi	Munsiff, Pulwama
20	Ms. Himani Parihar	Munsiff, Samba
21	Shafiq Mushtaq Lone	Additional Mobile Magistrate (T) Jammu
22	Ms. Fakhar un Nissa	Principal Magistrate, JJB, Pulwama
23	Ms. Saloni Anand	Principal Magistrate, JJB, Poonch
24	Ahtzaz Ahmed	Principal Magistrate, JJB, Anantnag
25	Muneer Ahmad Bhat	Additional Special Mobile Magistrate,
26	Ms. Cheena Sumbria	Awantipora Principal Magistrate, JJB, Samba
27	Ms. Farah Bashir	Principal Magistrate, JJB, Ganderbal
28	Ms. Uzma Amin	Munsiff, Pampore
29	Raja Arshad Hamid	Addl. M. Magistrate, (T) Srinagar
30	Ms. Mainaaz Qadir	Principal Magistrate, JJB, Srinagar

